

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Yes, Sir, the question of grants sanctioned for local works programme during a financial year being allowed to be carried over to the next year is under consideration and formal orders are expected to issue very soon.

Shri L. N. Mishra: May I know whether there is any proposal to improve the rules of procedure regarding the distribution of these grants in the light of the experience gained during the last one year?

Shri Hathi: They are being considered. There are certain proposals.

Shri L. N. Mishra: May I know the amount that the Union Government intends to reserve for distribution by itself out of the budgeted amount of Rs. 6 crores this year?

Shri Hathi: It is not yet decided.

Shri Bhagwat Jha Azad: May I know if the Government are aware that such large lapses are there because Government have not been able to give the grant to help the local works in time?

Shri Hathi: The real difficulty was that for these works the schemes were prepared during the end of last year, 1953; certain schemes were not ready and there was also the question of allotments to be sanctioned. These were some difficulties initially.

सरदार ए० एस० सहगल : मैं जान सकता हूँ कि कौन-कौन से ऐसे प्रान्त हैं जहाँ पर कि लोकल वर्क्स प्रोग्राम नेशनल प्लान के अन्तर्गत पूर्ण नहीं किया गया, तथा उस पर क्या सुझाव डिपार्टमेंट ने उन प्रान्तों को दिया है ?

Shri Hathi: These were all minor works for local development and the reports from the State Governments are still awaited. It is not, therefore, possible for me to reply at this stage actually as to how far they have progressed.

Shri L. N. Mishra: May I know which of the States have been able to achieve the targets in this respect?

Shri Hathi: As I said, no targets are being fixed because from the nature of the works it will be seen that they are for digging wells or constructing minor roads or some such thing. So, there are no actual targets fixed.

EMIGRATION

***1966. Shri Muniswamy:** (a) Will the Prime Minister be pleased to state whether it is a fact that the Inspector General of Police, Colombo, came to Madras during the last week of February, 1954?

(b) What was the result of the discussions?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) The visit was in pursuance of the normal arrangements under which occasional conferences are held between Indian and Ceylon Police officials. The present visit was mainly concerned with discussions on various aspects of the Police administration. The Inspector General had also discussions with the Controller of Emigration, Madras, but those were of a casual nature and no decisions of importance were taken.

Shri Muniswamy: May I know whether there is any appreciable fall in the incidence of illicit immigration to Ceylon after these discussions?

Shri Anil K. Chanda: As I said, these discussions had no specific reference to illicit immigration. But of late, there has been a great fall in the incidence of illicit immigration.

Shri Muniswamy: May I know whether any discussions regarding the reported difficulties and inconveniences caused to Indian merchant interests were held?

Shri Anil K. Chanda: Obviously, police officials have nothing to do with those matters.